

INVESTMENT OPPORTUNITY –Himalayan Vegefruit Limited

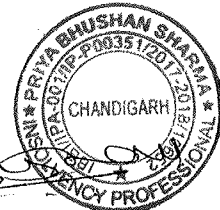
Himalayan Vegefruit Limited (HVL), as per its annual filings, is engaged in the business of processing food products. The company was incorporated in 1993 and has its registered office located in Chandigarh.

Corporate Insolvency Resolution Process (CIRP) has been initiated in respect of the Corporate Debtor Himalayan Vegefruit Limited (HVL), under the provisions of **Insolvency and Bankruptcy Code 2016 (IBC)** vide an order of the **Hon'ble National Company Law Tribunal, Chandigarh Bench** dated 10th January, 2023.

Expression of Interest is hereby invited from the eligible Resolution Applicants under the provisions of IBC along with the relevant Eligibility Criteria and Undertakings the formats of which can be availed by writing to the email-id –cirp.himalayan@gmail.com. The Detailed Process is laid down in the Regulations 36A & 36B of IBBI (CIRP) Regulations, 2016 and the **Timelines** are available in the FORM-G given below. **The last date for submission of EOI is 26th March, 2023 and that for the Resolution Plans is 25th May, 2023.**

FORM G		
INVITATION FOR EXPRESSION OF INTEREST		
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	HIMALAYAN VEGEFRUIT LIMITED CIN No.U15134CH1993PLC013679
2.	Address of the registered office	1536, SECTOR- 33 D, Chandigarh- 160033
3.	URL of website	<u>himalayanvegefruit.ibc2016.net</u>
4.	Details of place where majority of fixed assets are located	P. O. Shambhu, Tehsil Rajpura (PB).
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	Company is not in operations as on CIRP date i.e. 10.01.2023 and there are no

		employee and workmen.
8.	Further details including last available financial statements (with schedules) of two years. lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to cirp.himalayan@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.himalayan@gmail.com
10.	Last date for receipt of expression of interest	26-03-2023
11.	Date of issue of provisional list of prospective resolution applicants	05-04-2023
12.	Last date for submission of objections to provisional list	10-04-2023
13.	Process email id to submit EOI	cirp.himalayan@gmail.com



Priya Bhushan Sharma
Resolution Professional

In the Matter of M/s Himalayan Vegefruit Limited
Regn .No. IBBI/IPA-001/IP-P00351/2017-2018/10652
Regd. Add.:1299, Sector 15-B, Chandigarh, 160015
Email Id: bhushansharma@hotmail.com, cirp.himalayan@gmail.com
Registered Mobile No. 98780-29920, 77194-02001
Address for correspondence: S.C.O No 818, N.A.C Manimajra, U.T, Chandigarh-160101

Date: 11/03/2023

Place: Chandigarh